

**Central Administrative Tribunal  
Principal Bench**

**OA No.1915/2018**

New Delhi, this the 16<sup>th</sup> day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Tarun Kumar  
S/o Shri B.L. Verma  
Aged 49 years, Group 'A' Officer,  
r/o D-4/UG6  
Dilshad Colony, Delhi 110 019.  
Presently posted as AERO cum Executive Magistrate  
Office of District Election Officer,  
Shahdara District  
DC Office Complex nand Nagari,  
Delhi. ... Applicant.

(By Advocate, Shri Rakesh Kumar and Shri Anupam Sharma)

Vs.

1. State of NCT of Delhi  
Through the Chief Secretary  
State Secretariat,  
IP Estate,  
New Delhi 110 002.
2. The Secretary  
Home Department  
Govt. of NCT of Delhi  
5<sup>th</sup> Floor, C Wing,  
Delhi Sachivalaya,  
New Delhi 110 002.
3. The Director (Vigilance)  
Directorate of Vigilance  
Govt. of NCT of Delhi,  
4<sup>th</sup> Floor, C-Wing,  
Delhi Sachivalaya  
New Delhi 110 002. ... Respondents.

**: O R D E R (ORAL) :**

**Mr. K. N. Shrivastava, Member (A):**

After arguing for a while, learned counsel for the applicant seeks leave of the Tribunal to withdraw this OA with liberty to file a fresh one, if necessity so arises. The OA stands dismissed as withdrawn with the liberty, as prayed for.

**(K. N. Shrivastava)**  
**Member (A)**

**(Justice Dinesh Gupta)**  
**Chairman**

/pj/